Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| S . | Category of creditor | Summary of claims received | of claims ved | Summa | Summary of claims admitted | Amount of contingent | Amount of Amount claims not of claims | Amount of claims | Details in Annexure | ks, if |
|------------|---|----------------------------|------------------|---------------|----------------------------|----------------------|---------------------------------------|---------------------------|------------------------|--------|
| 70. | | No. of claims | Amount | No. of claims | nt of | claims | admitted | under verificatio n | | any |
| - | Secured financial creditors belonging to any | | | | | | | | _ | |
| | class of creditors | | | | | | | | 2 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | 2 | |
| w | Secured financial creditors (other than financial creditors belonging to any class of | | | | | | | | | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of | 5 | 272,74,68,139 | 5 | 272,28,18,150 | 0 | 46,49,989 | 0 | 4 | |
| | _ | | | | | | | | 5 | |
| S | - | | | | | | | | 6 | |
| 6 | | | | | | | | | 7 | |
| 7 | Operational creditors (Government Eucs) | | | | | | 15 76 97 056 | | ∞ | + |
| ∞ | Operational creditors (other than Workmen and Employees and Government Dues) | 12 | 177,70,04,920 | 11 | 162,43,07,864 | 0 | 15,26,97,030 | | | |
| 9 | | 1 | 1,42,02,720 | 1 | 283 | 0 | 1,42,02,437 | 7 0 | 4 | - |
| 13 | Total | | 451,86,75,779 | 9 | 434,71,26,297 | 0 | 17,15,49,482 | 0 | | |



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023) Annexure-1

List of secured financial creditors belonging to any class of creditors (Amount in $\overline{\xi}$)

| | T | | _ | | | | | | | | 70. | | 2 | |
|---|---|---|---|--|--|----------|--------------------|------------|--|----------------------------|-----------------------|----------|-----------------------------|---------------|
| | | | | | | | | | | | No. Creditor received | | SI Name of Details of claim | |
| | | | | | | | _ | receipt | of | Date | rece | | Details | |
| | | , | | | | | | | claimed | Amount | IVEU | | of claim | |
| | | | | | | | | admitted | claimed of claim | | | | | |
| | | | | | | | | | of claim covered covered related | Nature | | | | |
| | | | | | | interest | security | by | covered | Amount Amount whicher | | admitted | Details of claim | |
| | | | | | | | security guarantee | by by | covered | Amount | | tted | of claim | |
| | | | | | | | | party: | related | related | Whather | | | |
| | | | | | | | | Cac | share in | voting | % of | | | |
| | | | | | | | | | | claim | contingent Mutual Hot | . • | of | Amount |
| | | | | | | | | be set-off | that may | dues, | MINIMA | | of any of claim | Amount Amount |
| 1 | | | | | | | | | | admitted | | | of claim | Amount |
| , | | | | | | | | | | dues, admitted verilleauon | | under | of claim s, if any | Amount Remark |
| | | | | | | | | | | | | | s, if any | Remark |





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023) Annexure-2

List of unsecured financial creditors belonging to any class of creditors

| \top | | Т | | | _ | | | | | | | | | |
|--------|--|---|---|--|-----------|--------------|-----------|---|---------------------------------------|----------------|-----------------------------|---------------------------|-----------------------------|---------------|
| | | | L | | | | | | 0 | o. | S | - | | |
| | | | | | | | | | reditor | No. of | | 1 | | |
| | | | | | | | , | receipt | Date of | claim received | Deta | ח. ב | | |
| | | | | | | | | claimed | Amount | eceived | Details | 15 | | |
| | | | | | | admined | 2 | receipt claimed of claim of claim | creditor Date of Amount Amount Nature | | | | | |
| | | | | | | | | | | | | Deta | | |
| | | | | | guarantee | and man to a | ψ | covered related | Amount | | | Details of claim admitted | | |
| | | | | | | P | hv nartv? | related | Whether | | | admitted | | |
| | | | | | | | C0C | Share III | Amount Whether % of voting | 0/ of wating | | | | |
| | | | | | | | | | | claim | contingent | Amount or | | |
| | | | | | | set-off | | may be | dues, that | mutual | of any | Allount | Amount | |
| | | | | | | | | | | admitted | of any claims not claim | O III O III O II | Amount of | |
| | | | | | | | | | verification | under | claim | | Amount of Amount of Remarks | (A |
| | | | | | | | | | _ | | папу | | Remarks | (Amount in <) |
| _ | | | | | | | | | | | | | | |





Annexure-3

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Т | Т | | П | T | _ | | | | | | | - | | | |
|---|---|--|---|---|---|----------|-------|----------------|----------------------------|---------------------------------------|------------|----------------------------|-------------|--------------------------------------|------------|
| 1 | | | | 1 | | | | | | 1 | _ | No. of | SI. | - | |
| | | | | | | | | | | | creditor | of | Sl. Name | | |
| | | | | | | | | , | rec eipt clai med of claim | Date of Amount Nature | | claim receive d | Details of | 3 | |
| | | | | | | | | | ai med | nou nt | | ive d | | 9 | |
| | | | | | | | d | admitted claim | of claim | Amount | | | | | |
| | | | | | | | | | | | | | Ctails of C | ataile of c | |
| | | | | | | interest | -ity | by secur | covered | Amount | | | | Details of claim admitted | |
| | | | | | | | antee | by guar | covered | Amount Amount Whether | | | | ted | |
| | | | | | | | | party: | related | Whether | | | | | |
| | | | | | | | | Sharem | Share in | · · · · · · · · · · · · · · · · · · · | 9 | | | | |
| | | | | | | | | | | | claim | contingent mutual admitted | of | Amount | |
| | | | | | | | | | set-off | may be | dues, that | mutual | any | Amount of | |
| | | | | | | | | | | | | admitted | claim not | Amount of Amount of Amount of Server | |
| - | | | | | | | | | | tion | verifica- | under | | Amount of | 2 |
| | | | | | | | | | | | | | , 11 4117 | if any | of Remarks |
| L | | | | _ | | | | | | _ | _ | | | | ` |





Annexure – 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | | | | Creditor | | | | | |
|---------------|-----------------------|---|--|----------|----------|---------|---------------------------|-----------------------|------------------------------------|--------------------------------------|------------|-----------------------------|----------|
| 0 | 0 | 0 | 0 | _ | 0% | Yes | 0 | 5Financial | 3,43,50,405 Financial | 3,43,50,405 | r 07-01-23 | Mr. Chinta Sridhar 07-01-23 | |
| | | | | | | | | Creditor | | | | Co Ltd | |
| C | 0 | 0 | | | 0% | Yes | | Financial | 33,99,58,869 33,53,08,880Financial | 33,99,58,869 | 07-01-23 | Navayuga Engg | |
| holder | | | | | 0.0270 | No | | Creditor | 4/3/1 | 4,73,715 | 07-01-23 | Mr. S.B.Puri | ~ |
| 0 CCD |) | 0 | | | 200 | 1 | | | | | | | |
| | | | | | 52.87% | No | 0 | Financial Creditor | 124,41,40,380 | 124,41,40,380 124,41,40,380 Creditor | 20-12-22 | Mr Manav Morada 20-12-22 | , 🤟 |
| OCCD holder | | | | | | | | | | | | | |
| | | | | | 47.11% | Z o | 0 | Creditor | 110,85,44,770 | 110,85,44,770 110,85,44,770 Creditor | | Corporation Private Limited | |
| CCD holder | | | | 0 | | | | Financial | | | 11-11-22 | Subham | |
| | | | | | CoC | | guarantee | | | | | | |
| | | | | | share in | party? | by | | admitted | | , | | |
| | | | off | | Voting | related | covered | claim | claim | claimed | receipt | | |
| | | | may be set- | nt claim | | Whether | Amount | Nature of | Amount of Nature of | Amount | Date of | | |
| | verification | | dues, that admitted | Continge | | | | | | | received | of creditor | No. |
| if any | Amount of claim under | | Amount of Amount of any mutual claim not | Amount | | dmitted | Details of claim admitted | Details | | of claim | Details | Sl. Name | <u>.</u> |
| (Amount in ₹) | (Aı | | | | | | | | | | | | |
| | | | | | | | | , | | Dist of discenses as | List | | |



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of operational creditors (Workmen)

| Sl. No. | of | ved Amount claimed | Amount of claim admitted | Nature of | Whether related party? | % voting share in CoC, if applicable | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|------------|--------|--------------------------|--------------------------------|--------------|------------------------|--------------------------------------|-------------------------------------|---|------------------------------------|------------------------------|--------------------|
| | | | | | | | | | | | |
| | | | | | | | | | | - | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Employees)

| SI. | Name of authorised | Name of | Detai | | De | tails of cla | im admitt | ed | Amount of contingent | of any | Amount of claim under | Amount of claim not admitted | Remarks, if any |
|------|---------------------------|------------|-------|----------------|--------------------------|-----------------------|------------------------|---|----------------------|-----------------------------------|-----------------------|------------------------------|--------------------|
| 140. | representative, if any | | | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | claim | mutual dues, that may be set- off | verification | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | · |





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of operational creditors (Government dues)

| Sl. No. | Details of cla | aimant | Detai claim r | | De | tails of cla | aim admitt | | Amount of contingent claim | | Amount of claim under | Amount of claim not admitted | |
|------------|----------------|------------|-----------------------|----------------|--------------------------|-----------------------|------------------------|---|----------------------------|--|-----------------------|------------------------------|--|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | dues, that may be set- off | verification | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | | of claim eived | | Details | of claim adr | nitted | | | Amount of contingent claim | Amount of any mutual | claim not | Amount of claim under | if any |
|------------|--|-----------------|-------------------|--------------------------------|-----------------------------|--|-----------------------------------|------------------------|-----------------------------------|----------------------------|---------------------------------|---------------|-----------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | re of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | dues, that may be set-off | admitted | verification | |
| - 1 | Vajra IOT private Limited | 26-10-22 | 9,43,76,659 | | Operatio nal Creditor | 0 | C | No | (|) |) | 0 5,94,71,808 | 3 0 | |
| 2 | 3G Cell Labs Private Limited | S 04-12-22 | 2,61,27,288 | 1,84,54,653 | Operatio nal Creditor | 0 | |) No | | 0 | 0 | 76,72,63 | 5 | |
| ı | Tamilnadu Generation and Distribution Corporation Limited | 07-12-22 | 112,42,37,539 | | Operatio nal Creditor | (| 0 | 0 No | | 0 | 0 | 0 | 0 | Hon'ble Madras Highcourt v its order dt. 28.02.2013 mentioned t there is no s hence there no prohibiti in admitting the claim |
| 4 | Navayuga Engineering Co. | 07-01-23 | 81,32,745 | 81,32,745 | Operatio nal Creditor | | 0 | 0 Yes | | 0 | 0 | 0 | 0 | 0 |
| 5 | Arun Kapital Networks | 07-01-23 | 2,58,229 | 2,58,229 | Operational Creditor | | 0 | 0 No | | 0 | 0 | 0 | 0 | 0 |

| | | | | 6,21,016 | Operatio | 0 | 0 | No | 0 | 0 | 0 | 12,88,079 | 0 |
|----|------------------------------|----------|--------------|--------------|-----------------|---|----------|-----|-----|---|---|-------------|--------------------|
| 5 | Expeditors | 09-01-23 | 19,09,095 | | nal | Ü | | | | | | | |
| | International | | - 1 | | Creditor | | | | | | | | 0 |
| | (India) Pvt Ltd | 00.01.22 | 15,90,907 | 7,25,395 | | 0 | 0 | No | 0 | 0 | 0 | 8,65,112 | ۷ |
| 7 | i tanjuj | 09-01-23 | 13,90,907 | | nal | | | | | | | | |
| | Consultants | | | | Creditor | | | | | 0 | 0 | 4,80,80,109 | 0 |
| | J Technologies | 09-01-23 | 6,70,47,233 | 1,89,67,124 | Operatio | 0 | 0 | No | l o | 0 | ٩ | 4,80,80,109 | |
| 8 | India Limited | 09-01-23 | 0,70,17,200 | -,, | nal | | | | | | | | |
| | Ilidia Ellilited | | | | Creditor | | | NI- | 0 | 0 | 0 | 1,62,16,430 | 0 |
| Q | Wipro Ltd | 06-01-23 | 38,42,12,929 | 36,79,96,499 | Operatio | 0 | 0 | No | ١ | V | ŭ | 1,1=,1-7 | |
| ľ | mipro Esta | | | | nal | | | | 1 1 | | | | |
| | | | | | Creditor | | | No | 0 | 0 | 0 | 0 | 0 |
| 10 | Analogics Tech | 07-01-23 | 4,99,59,813 | 4,99,59,813 | | |) ' | 140 | | | | | |
| | India Ltd | | | | nal Creditor | | | | | | | | 0 |
| | | | | 50,000 | | (| 0 | No | 0 | 0 | 0 | 0 | ı V |
| 11 | Asst | 09-01- | 50,000 | 50,000 | Operatio nal | | 1 | | | | | | |
| | Commissioner | 2023 | | | Creditor | | | | 1 1 | | | | |
| | (ST), Egmore | | | | Creation | | | | | 0 | 0 | 1,91,02,883 | O Claim received |
| 12 | Division, Chenna | 20-03- | 1,91,02,883 | 3 (| Operatio | (| 0 | NO | 0 | 0 | ľ | 1,71,02,003 | after 90 days from |
| 12 | Readleaf Technologies Pvt | | 1,91,02,005 | 1 | nal | | | | | | | | announcement |
| | Ltd | 2023 | | | Creditor | | | | | | | | made in Form-A. |
| | Liu | 1 | | | | | | | | | | | |





Annexure – 9

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of other creditors (Other than financial creditors and operational creditors)

| Sl. No | Name of creditor | | ils of received | | | Details claim admitted | of | XXII dhan | Amount of contingent claim | Amount of any mutual dues, | of claim not | Amount of F claim i under verification | f any |
|-----------|------------------------|-----------------|--------------------|--------------------------------|-----------------------|--|-----------------------------------|------------------------|-------------------------------------|----------------------------|-----------------|---|---|
| | creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? | Claim | that may be set-off | | | |
| 1 | ESI | 21-10-22 | 283 | 283 | Other Creditor | 0 | 0 | No | 0 | 0 | 0 | 0 | Claim |
| 2 | EPFO | 27-03- 2023 | 1,42,02,437 | 0 | Other Creditor | 0 | 0 | No | 0 | 0 | 1,42,02,43 | 7 0 | received after 90 days from the date of commenceme |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |



